

JUDICIAL ACADEMY, ASSAM, GUWAHATI

OFFICE ORDER

Dated Guwahati, the 27th March, 2017

No. JAA.30/2013/1132 : On acceptance of the resignation, submitted by Smt. Gita Nath, as Bungalow Peon, Smt. Sima Devi, D/o Shri Taranidhi Sharma, Village-Tarajan, PO-Towbhanga, District- Sonitpur, Assam is hereby appointed in her place temporarily and until further orders as Bungalow Peon and attached to the Bungalow of Justice A.C. Upadhyay (Retd.), Director, Judicial Academy, Assam, on co-terminus basis at a consolidated fixed pay of Rs.6,500/- (Rupees six thousand five hundred) only per month w.e.f. 14.03.2017.

sdl/r

(Justice A.C. Upadhyay)

DIRECTOR

JUDICIAL ACADEMY, ASSAM

Memo No. JAA.30/2013/1133-41

Dated Guwahati, the 27th March, 2017

Copy to :-

1. The LR & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6
2. The Registrar-cum-Principal Secretary to Hon'ble chief Justice, Gauhati High Court, Guwahati.
3. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6
4. The Research Officer, Judicial Academy, Assam, Guwahati.
5. The Treasury Officer, Kamrup, Guwahati-1
6. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the office order in the High Court website as well as website of Judicial Academy, Assam.
7. The Accounts Officer, Judicial Academy, Assam.
8. The CA to Registrar General, Gauhati High Court, Guwahati.
9. Smt. Sima Devi, D/o Shri Taranidhi Sharma, Village-Tarajan, PO- Towbhanga, District- Sonitpur, Assam.

(N.G.DAS)
27.03.17

(N.G.DAS)

ADMINISTRATIVE OFFICER
JUDICIAL ACADEMY, ASSAM